

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.164/2022

VINEET VIJENDRA RATHI

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS.

Respondent(s)

(With appln.(s) for IA No.35092/2022-EXEMPTION FROM FILING
AFFIDAVIT)

Date : 11-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay R Hegde, Sr. Adv.
Ms. Charu Mathur, AOR
Mr. Sanjay Kumar Dubey, Adv.
Ms. Tanvi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable on 21 March 2022.
- 2 Dasti, in addition, is permitted.
- 3 List the Petition on 21 March 2022.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master